

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
23-04-2024 AT 10:30 AM**

**CP (IB) No. 25/95/HDB/2024**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

IDBI Bank Ltd

...Petitioner

**AND**

Mr. Nama Krishnaiah, Personal Guarantor &  
M/s. Trichy Tanjavur Expressways Ltd

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP (IB) No. 25/95/HDB/2024**

Learned Counsel Mr Harinath Rao for Petitioner present physically.

Learned Counsel Mr Raja Shekar Rao Salvaji, for respondent present through Video Conference.

Matter passed over. Matter called again. Orders not pronounced. **For orders on 07.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**